the application for laws for the crimes committed by the police personnel ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) The Delhi Police has reported that there is no different set of laws for police personnel committing crimes.

Involvement of Inter Services Intelligence in Rajiv's Assassination

- 40. DR. NARREDDY THULASI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether any involvement of Inter Services Intelligence of Pakistan has been found in the assassination of Late Shri Rajiv Gandhi; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The information is being collected and will be laid on the Table of the House.

Meeting with the Leaders of Ladakh Buddhist Association

41. SHRIMATI CHANDRIKA ABHI-NANDAN JAIN:

SHRI CHATURANAN MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government had invited leaders of the Ladakh Buddhist Association and other groups of Leh Distt, at a meeting convened on the 20th May, 1992 on the issue of granting Autonomous Hill Council status to Ladakh region of Jammu and Kashmir;
 - (b) if so, the details thereof; and
 - (c) the decisions arrived thereat?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a)

to (c) The representatives from two districts, Leh & Kargil, of Ladakh Region were invited for official level talks in the second half of May, 1992. Though, the representatives from Kargil could not attend this meeting, discussion were held with the representatives from Leh District in the context of the demand of Ladakh Buddist Association for an Autonomous District Hill Council. Subsequently, it was followed by another meeting in the second half of June 1992 in which the representatives from Kargil also participated. The Government considers that the communal amity, preserving identity of Ladakh, and setting up of suitable institution to meet the aspirations of the people of this remote border region are all important requisites for a lasting solution.

Repeal of 42nd Amendment of Constitution

- 42. SHRI ARANGJX SREEDHARAN: Will the Minister of HOME AFFAIRS be pleased to state :
- (a) whether it is a fact that some States have requested the Central Government to repeajj the 42nd Amendment of the Constitution; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The information is being collected and will be laid on the Table of the House.

Activities of LTTE

- 43. SHRI ARANGIL SREEDHARAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the activities of L.T.T.E. have spread to Kerala; and
- (b) if so, what steps Government have taken to prevent such activities in other parts of the country?